## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong \_\_\_\_ May, 2018.

No. HCM. II/123/2015-Estt/Pt/\_\_\_\_. As resolved in the Full Court Meeting held on 28.05.2018 the High Court of Meghalaya is pleased to declare 15<sup>th</sup>, 18<sup>th</sup> 19<sup>th</sup> & 20<sup>th</sup> of June, 2018 as non-working days in lieu of 5<sup>th</sup>, 6<sup>th</sup>, 8<sup>th</sup> & 9<sup>th</sup> of November, 2018 which are now declared as working days in the High Court.

By Order,

## REGISTRAR GENERAL

Memo No. HCM.III/123 /2015/Estt/Pt/32374Dated, Shillong May, 2018. Copy to:-

- 1. The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar –cum–OSD, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 6. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
- 11. The Chief Translator, High Court of Meghalaya, Shillong.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
  - 13. Notice Board.
  - 14. Office file.

REGISTRAR GENERAL